

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF MAY, 2025

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.05.2025

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.05.2025</i>
CIVIL	16853	461	414	16900
CRIMINAL	0	0	0	0
TOTAL	16853	461	414	16900

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.05.2025</i>
CIVIL	156915	3674	3666	156923
CRIMINAL	34905	1539	1432	35012
TOTAL	191820	5213	5098	191935